- (b) whether it would affect production of oilseeds in the country; and
- (c) whether import of oilseeds would be in addition to normal imports of edible oils or in lieu of edible oils imports?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) At present the import of edible of seeds is not permitted.

(b) and (c) Do not arise.

Training of officials of public sector enterprises

2023. SHRI VIJAY N. PATIL: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government have given attention to the effective training of officials of public sector enterprises in view of their rapid growth;
- (b) if so, the number of entrepreneurial training centres working in India; and
- (c) the step Government are taking to introduce latest methodology of training, efficient management, production technologies and procedures in the public sector?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTER-PRISES IN THE MINISTRY INDUS-TRY (PROF K. K. TEWARY): (a) to (c) Government is conscious the need for more effective training for the public sector executives and is endeavouring to upgrade the training programmes to suit the requirements of the public sector managers in the emerging environment. As per the available information there are about 105 Central Government public enterprises who have in house training facilities of their own besides a number of government sponsored training institutions in the

country who are imparting training to the public sector executives.

Fxplosion in Heavy Engineering Corporation Gas plant at Ranchi

2024. DR. KRUPASINDHU BHOI: Will the Minister of INDUSTRY be pleased to state:

- (a) whether enquiry into the explosion that rocked the Ranchi-based public sector Heavy Engineering Corporation gas Plant on 3 December 1986 has been completed by the fact finding committee set up the Heavy Engineering Corporation management;
- (b) if so, the details of the findings and the action taken thereon; and
- (c) the steps taken or proposed to strengthen safety measures?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTER-PRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY): (a) Yes, Sir.

(b) and (c) The Committee has identified various reasons such as closed status of valves in the water jacket/boiler steam circuit, failure of safety steam valve to bleed off at the rated pressure, etc. as responsible for the explosion, either singly or in combination. HEC management has initiated action on the recommendations of the committee to avoid recurrence of such accidents in future.

Import of edible oils

2025. PROF. RAMKRISHNA MORE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state the comparative percentage of rise in the imports of edible oils including groundnut oil and mustard oil during the last three years, year-wise and the value of imports in foreign exchange?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GULAM NABI AZAD): The groundnut/mustard oil is not imported. The details regarding imports of edible oils by the State Trading Corporation

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of India Ltd. during the last three financial years and the percentage of increase/

decrease are as follows:

Financial Year	Quantity (in lakh MT)	C & F/CIF Value (Rs. in crores)	Percentage of Quantity terms	of increase/decrease Value terms
1983-84	14 09	846		
1984-85	15.85	1309	(+)12.49	(+)54.73*
1985-86	10.80	769	(-)31.86	(—)41.25@

^{*}increase compared to 1983-84 imports.

Family Planning among workers of public sector units

2026. SHRIMATI JAYANTI PAT-NAIK: Will the Minister of INDUS-TRY be pleased to state:

- (a) whether some public sector units have taken steps to popularise family planning amongst their workers;
- (b) if so, the names of such units; and
- (c) the specific guidelines issued by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTER-PRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY): (a) to (c) Guidelines have been issued from time to time to all the Public Sector Undertakings for popularising family planning amongst their employees by way of grant of special casual leave, special increment and holding family planning weeks in accordance with the policy laid down by the Ministry of Family Welfare. Most of the Public Sector Undertakings are attempting to follow these guidelines.

Import of crude oil from USSR 2027. SHRI H. N. NANJE GOWDA: SHRI G. S. BASAVARAJU:
SHRI BHATTAM SRIRAMA
MURTY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Soviet Union has agreed to step up the supply of crude oil to India:
- (b) if so, the quantity of crude oil to be supplied and details of the terms at which it will be supplied to India;
- (c) to what extent the gap in the domestic requirements will be met by the imports from USSR; and
- (d) when the goal of near self-sufficiency is likely to be reached in the country?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT): (a) to (c) While the Soviet Union has indicated to step up the supply of crude oil to India during the current year over the levels of last year under the Trade Plan, the contract for supply of crude oil with Soviet

[@]decrease compared to 1984-85 imports.